

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Transfer Petition (Civil) No. 16 of 2021

Deepanjali Choudhary @ Dipanjali Choudhary ----- Petitioner
Versus

1. Hari Singh
2. Bijla Kour -- --- Opp. Parties

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
Through Video Conferencing

For the Petitioner : Mr. Sameer Saurabh, Adv.

03/03.09.2021 Issue notice upon the opposite parties under registered cover with A/D and speed post, for which requisites be filed within two weeks.

Office to track speed post delivery.

(Aparesh Kumar Singh, J.)

Shamim/